

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)**

O R D E R

No: 1207 Dated: 15/12/17

Sanction is hereby accorded to the grant of 15 days earned leave w.e.f. 17-12-2017 to 31-12-2017 in favor of Ms. Masrat Shaheen, Additional District & Sessions Judge, Anantnag with permission to visit Pakistan in connection with marriage ceremony of her cousin.

Besides this, Principal District & Sessions Judge, Anantnag shall look after the additional charge of the said Court during leave period of the officer.

By Order.


(Sanjay Dhar)
Registrar General

*CPC for
uploading on
website
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15/12*

No: 53392-95 Dated: 15/12/17
15/12

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Administrative Judge District, Anantnag.

....for information of their Lordships.

3. Principal District & Sessions Judge, Anantnag.
4. Ms. Masrat Shaheen, Additional District & Sessions Judge, Anantnag.

....for information and n/a.


Registrar General